NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5. C.P. (IB)-1777 (MB)/2017

CORAM : PRESENT : SHRI M. K. SHRAWAT, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.07.2018**

NAME OF THE PARTIES: Megamet Steels Pvt. Ltd.

V/s.

SP Infrazone Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of I&B Code, 2016.

ORDER

1. Counsel for both sides present.
2. Both the Counsels submit that there is a likelihood of settlement in this matter.
3. List this matter on **07.08.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)

DATE-27.07.2018
/NU/